

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2009**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

DOMESTIC VIOLENCE

†2009. **SHRI NIHAL CHAND:
SHRI R. DHRUVA NARAYANA:
SHRI V. ELUMALAI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of domestic violence, dowry deaths, manhandling and molestation of women have been reported from various parts of the country;

(b) if so, the details thereof and the total number of such cases reported separately, accused arrested, convicted and action taken against them separately during each of the last three years and the current year, State-wise;

(c) whether it is a fact that One Stop crisis centre in Bhopal has revealed a rise in domestic violence after analyzing many complaints and if so, the details thereof and the reaction of the Government thereto;

(d) the measures taken by the Government to frame new and effective laws to check these incidents and take stringent action to prevent such cases; and

(e) the other corrective measures taken to check such cases in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per information provided by National Crime Records Bureau (N.C.R.B), a total of 1,18,866 cases in 2013, 1,22,877 cases in 2014 and

1,13, 403 cases in 2015 under cruelty by husband or his relatives (section 498 A IPC) were registered in the country. Under assault on women with intent to outrage her modesty (section 354 IPC) a total cases registered in 2013, 2014 and 2015 are 70,739, 82,235 and 82,422 respectively.

A total of 8083 cases in 2013, 8455 cases in 2014 and 7634 cases in 2015 under dowry death (section 304B IPC) were registered in the country.

NCRB has started collecting data on abatement of suicides of women (section 306 IPC) and Protection of Women from Domestic Violence since the year 2014. The data under section 306 IPC for the year 2014 and 2015 are 3734 and 4060 cases respectively. The data for Domestic Violence for the year 2014 and 2015 are 426 and 461 cases respectively. Crime head wise statistics is at Annexure-I to IV.

Data on manhandling cases in not maintained separately.

(C): As informed by Ministry of Women and Child Development, the Ministry does not have information about reporting of rising incidences in Domestic Violence at One Stop Centre Crisis Centre, Bhopal.

(d) & (e) As per the seventh schedule to the constitution of India 'Police' and 'Public order' are State Subjects and as, such, the primary responsibility of prevention, detection, registration, investigation, and prosecution of crime, lies with the State Governments/Union Territory Administrations. Advisory in this regard has also been issued on 4th September, 2009 which is available on www.mha.nic.in. Amendment in the criminal justice system is an ongoing and continuous process.

Cases Reported(CR), Persons Arrested(PAR), Cases ChargeSheeted (CCS), Persons Chargesheeted(PCS), Cases Convicted (CON) and Persons Convcted(PCV) under Domestic Violence During 2013-2015

		2013						2014						2015					
SL	CrimeHead	CR	PAR	CCS	PCS	CON	PCV	CR	PAR	CCS	PCS	CON	PCV	CR	PAR	CCS	PCS	CON	PCV
1	Dowry Deaths	8083	23864	7013	19882	1708	4182	8455	23587	7653	19470	1672	4058	7634	19973	7150	16996	1792	4624
2	Cruelty by Husband or his Relatives	118866	222091	93386	195283	7258	17542	122877	225648	97081	196893	6425	16360	113403	187067	90971	171605	6559	16857
3	Abetment of Suicides of Women	-	-	-	-	-	-	3734	5179	2403	4134	154	211	4060	6255	3190	5366	193	314
4	Protection of Women from Domestic Violence Act, 2005	-	-	-	-	-	-	426	693	312	639	9	13	461	540	418	482	22	27
Total		126949	245955	100399	215165	8966	21724	135492	255107	107449	221136	8260	20642	125558	213835	101729	194449	8566	21822

source : Crime in India
 Note : '-' data is not collected

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Protection of Women from Domestic Violence Act, 2005 During 2014-2015

SL	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	1	1	0	1	1	0	0	0	0	0	0	0
4	Bihar	112	52	2	123	65	3	161	149	3	215	182	5
5	Chhattisgarh	0	0	0	0	0	0	2	2	0	2	2	0
6	Goa	2	1	0	1	1	0	0	0	0	0	0	0
7	Gujarat	2	2	0	2	2	0	2	2	0	2	2	0
8	Haryana	4	5	0	3	8	0	11	10	0	22	11	0
9	Himachal Pradesh	5	4	0	5	4	0	15	10	0	14	10	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	5	2	0	4	2	0	0	1	0	0	1	0
12	Karnataka	0	0	0	0	0	0	1	1	0	1	1	0
13	Kerala	140	106	2	116	115	2	132	122	6	124	129	7
14	Madhya Pradesh	53	51	2	59	59	5	91	93	9	100	100	9
15	Maharashtra	4	3	0	6	5	0	8	4	0	24	11	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	2	0	0	2	0	0	2	2	0	1	2	0
22	Rajasthan	17	11	0	16	16	0	14	11	2	19	19	2
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	3	0	4	3	0	4	1	0	2	2	0
25	Telangana	1	1	0	3	3	0	6	4	0	4	4	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	66	67	2	345	350	2	4	3	2	4	3	4
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	1	0	3	3	0	2	1	0	2	1	0
	TOTAL STATE(S)	419	310	8	693	637	12	455	416	22	536	480	27
30	A & N Islands	0	0	0	0	0	0	2	2	0	2	2	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	7	2	1	0	2	1	4	0	0	2	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	7	2	1	0	2	1	6	2	0	4	2	0
	TOTAL (ALL INDIA)	426	312	9	693	639	13	461	418	22	540	482	27

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Annexure - II

State/UT wise cases registered (CR), persons arrested (PAR), cases charge sheeted (CS), persons charge sheeted (PCS), cases convicted (CV) and persons convicted (PCV) under Cruelty by Husband or his Relatives (section 498A IPC) During 2013-2015

SL	State/UT	2013						2014						2015					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	15084	22265	12201	20845	782	1487	6362	9270	5646	8864	228	464	6121	8984	5254	8375	240	756
2	Arunachal Pradesh	29	32	20	20	5	3	42	44	30	31	0	0	66	70	54	61	0	0
3	Assam	8636	7806	5116	5277	142	168	9626	12960	5946	7386	159	168	11225	10404	6444	6485	231	263
4	Bihar	4533	7923	3383	8474	194	425	4672	5997	3243	5346	109	232	3792	5396	2860	4438	67	143
5	Chhattisgarh	1181	2892	1158	2845	142	490	964	2531	968	2631	225	484	620	1592	628	1700	265	530
6	Goa	40	84	25	67	0	0	35	38	29	64	1	1	19	14	23	33	1	1
7	Gujarat	7812	24611	7690	24494	79	284	5991	19209	6055	19441	76	236	4133	12982	3989	12774	46	120
8	Haryana	3617	4803	2647	5150	285	535	3478	4205	2288	3931	89	182	3525	3628	2190	3573	133	239
9	Himachal Pradesh	328	765	279	752	7	14	325	679	282	692	6	13	226	517	188	504	4	27
10	Jammu & Kashmir	428	898	339	894	4	4	467	985	385	994	5	8	400	982	357	958	5	15
11	Jharkhand	2084	3020	1366	2395	219	359	1462	1755	1091	1682	138	243	1654	1424	1221	2006	202	283
12	Karnataka	3276	5771	3053	5851	85	179	3025	5523	2610	5258	70	276	2732	4770	2276	4779	41	91
13	Kerala	4820	6330	4393	6279	173	268	4919	6818	4458	6642	132	165	3668	4998	3342	5180	149	185
14	Madhya Pradesh	4988	13127	4929	13140	907	2275	6451	15860	6439	15830	1039	2702	5281	13317	5269	13387	785	2270
15	Maharashtra	8542	31492	7453	29673	142	498	7696	24741	7515	25732	113	344	7640	20129	6622	19641	197	762
16	Manipur	29	18	2	2	0	0	41	18	5	5	0	0	39	22	10	10	2	2
17	Meghalaya	23	25	13	15	0	0	42	31	32	32	0	0	44	29	26	26	0	0
18	Mizoram	5	5	8	5	3	3	8	11	6	9	4	4	9	9	9	9	3	4
19	Nagaland	4	6	1	1	1	1	3	3	4	4	2	2	4	4	3	4	2	2
20	Odisha	2792	4673	2331	4663	78	164	3114	6523	2971	6364	99	211	3605	5051	3421	4703	57	171
21	Punjab	1741	2785	977	1782	156	432	1681	2720	958	2116	102	277	1583	2410	1229	2386	140	478
22	Rajasthan	15094	10944	7721	10940	1665	2375	15905	11583	8739	11498	1811	3006	14383	9590	7732	9727	1681	2341
23	Sikkim	5	5	3	7	5	7	5	6	4	4	4	4	2	2	0	0	0	0
24	Tamil Nadu	2471	4475	1853	3890	235	540	2103	3292	1619	3150	180	403	1900	3634	1423	2568	138	368
25	Telangana							6369	9604	5292	8721	158	220	7329	10082	6897	11623	165	426
26	Tripura	827	1491	785	1155	74	93	702	1117	633	1385	49	54	501	575	423	576	36	37
27	Uttar Pradesh	8781	42676	5609	24790	1572	6237	10471	46755	6126	25990	1376	6139	8660	41802	6205	30949	1541	6708
28	Uttarakhand	435	491	321	482	75	246	301	472	227	424	48	266	407	634	288	619	111	238
29	West Bengal	18116	21400	18415	20194	82	101	23278	32174	22463	31409	45	56	20163	22508	20868	22688	215	244
	TOTAL STATE(S)	115721	220813	92091	194082	7112	17188	119538	224924	96064	195635	6268	16160	109731	185559	89251	169782	6457	16704
30	A & N Islands	9	10	9	9	1	3	14	8	8	8	0	0	14	16	7	18	1	1
31	Chandigarh	92	112	55	91	8	13	141	130	62	110	11	20	126	192	91	199	4	7
32	D&N Haveli	1	0	0	0	0	0	6	5	2	5	0	0	2	15	3	11	0	0
33	Daman & Diu	2	3	3	5	0	0	1	0	1	1	0	0	3	2	1	1	0	0
34	Delhi UT	3033	1137	1218	1083	137	338	3173	577	940	1023	146	180	3521	1266	1615	1591	96	144
35	Lakshadweep	0	0	1	1	0	0	0	0	0	0	0	0	2	1	0	0	1	1
36	Puducherry	8	16	9	12	0	0	4	4	4	4	0	0	4	16	3	3	0	0
	TOTAL UT(S)	3145	1278	1295	1201	146	354	3339	724	1017	1151	157	200	3672	1508	1720	1823	102	153
	TOTAL (ALL INDIA)	118866	222091	93386	195283	7258	17542	122877	225648	97081	196786	6425	16360	113403	187067	90971	171605	6559	16857

Source: Crime in India

Disposal of cases/persons by police/courts may includes previous year pending cases/persons

1 of 3

Annexure - II

State/UT wise cases registered (CR), persons arrested (PAR), cases charge sheeted (CS), persons charge sheeted (PCS), cases convicted (CV) and persons convicted (PCV) under Abatement of Suicides of Women
(section 306 IPC) During 2014-2015

SL	State/UT	2014						2015					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	217	227	177	213	11	11	384	486	239	383	4	7
2	Arunachal Pradesh	0	0	0	0	0	0	2	9	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	102	142	95	141	4	5	141	203	132	200	16	20
6	Goa	0	0	0	0	0	0	3	1	0	0	0	0
7	Gujarat	164	433	151	394	1	1	232	633	217	613	2	3
8	Haryana	120	124	84	117	4	5	122	124	82	120	3	5
9	Himachal Pradesh	66	114	55	114	0	0	64	105	57	108	3	9
10	Jammu & Kashmir	25	16	6	16	4	4	50	46	30	45	6	8
11	Jharkhand	1	1	0	0	0	0	3	3	2	2	1	1
12	Karnataka	222	244	137	198	0	0	273	335	192	261	1	0
13	Kerala	38	37	28	26	0	0	25	16	18	21	0	0
14	Madhya Pradesh	455	743	424	726	17	26	577	947	544	966	60	97
15	Maharashtra	986	1430	627	1332	74	102	702	1282	536	1054	27	54
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	4	1	1	1	0	0	1	2	2	2	0	0
21	Punjab	124	163	81	119	19	26	126	157	82	118	16	21
22	Rajasthan	143	124	96	122	9	11	161	139	107	142	15	16
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	52	55	16	19	0	0	79	121	39	54	0	0
25	Telangana	627	263	188	164	2	2	590	767	480	609	17	23
26	Tripura	0	0	0	0	0	0	7	1	5	5	0	0
27	Uttar Pradesh	239	886	153	346	9	18	251	617	214	437	21	49
28	Uttarakhand	0	0	0	0	0	0	1	7	1	7	0	0
29	West Bengal	119	159	77	77	0	0	233	232	201	205	1	1
	TOTAL STATE(S)	3704	5162	2396	4125	154	211	4027	6233	3180	5352	193	314
30	A & N Islands	2	4	2	4	0	0	1	3	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	3	3	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	28	13	5	5	0	0	29	16	10	14	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	30	17	7	9	0	0	33	22	10	14	0	0
	TOTAL (ALL INDIA)	3734	5179	2403	4134	154	211	4060	6255	3190	5366	193	314

Source: Crime in India

Disposal of cases/persons by police/courts may includes previous year pending cases/persons

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under dowry deaths (section 304B IPC) During 2013-2015

SL	State/UT	2013						2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	492	448	52	1184	1104	126	215	186	29	531	402	45	174	182	14	400	398	32
2	Arunachal Pradesh	0	1	0	0	1	0	1	0	0	1	0	0	0	1	0	0	1	0
3	Assam	170	103	23	205	164	25	188	111	18	284	142	24	216	196	30	278	243	37
4	Bihar	1182	1066	149	2893	3436	308	1373	1079	135	2384	1899	235	1154	1058	120	1690	1929	214
5	Chhattisgarh	109	97	28	256	243	66	128	124	42	337	343	88	89	91	66	239	263	110
6	Goa	0	1	1	1	1	2	0	0	0	0	0	0	0	0	1	0	0	2
7	Gujarat	29	29	1	67	71	2	23	22	1	59	55	3	12	10	1	43	36	1
8	Haryana	263	233	82	455	494	162	293	256	57	568	555	102	243	205	89	376	375	127
9	Himachal Pradesh	0	0	0	0	0	0	1	1	1	5	5	4	2	0	0	6	0	0
10	Jammu & Kashmir	7	6	1	14	12	1	5	5	0	14	15	0	6	5	1	24	26	1
11	Jharkhand	307	247	96	595	434	148	350	368	70	498	683	96	267	279	74	307	370	112
12	Karnataka	277	225	24	770	734	54	313	295	13	675	651	20	254	228	16	538	530	28
13	Kerala	21	21	1	29	29	1	28	21	0	56	39	0	8	20	4	21	35	4
14	Madhya Pradesh	776	753	220	2162	2135	590	733	733	316	2017	2048	747	664	694	246	1907	1929	797
15	Maharashtra	320	328	17	1179	1246	47	279	266	19	949	1004	45	268	252	26	788	739	55
16	Manipur	0	0	0	0	0	0	1	0	0	1	0	0	0	1	0	0	1	0
17	Meghalaya	2	1	0	1	1	0	1	2	0	1	2	0	1	0	0	1	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	1	0	0	1	0	0	0	1	0	0	1	0	0	0	1	0	0	1
20	Odisha	395	397	29	785	808	79	441	466	41	1326	1267	129	356	502	32	1076	1077	76
21	Punjab	126	93	66	314	229	130	90	80	38	186	165	82	85	83	35	172	206	73
22	Rajasthan	453	349	97	581	577	144	408	319	134	531	528	244	463	333	99	528	556	157
23	Sikkim	0	2	2	0	5	6	0	0	0	0	0	0	1	0	0	1	0	0
24	Tamil Nadu	118	118	27	262	263	83	95	143	45	292	326	97	65	97	18	131	276	35
25	Telangana							289	282	37	722	754	64	262	256	39	463	573	70
26	Tripura	29	36	3	77	87	3	33	40	4	95	78	5	28	21	5	35	26	6
27	Uttar Pradesh	2335	1864	690	10405	6326	1967	2469	2068	602	10660	7088	1895	2335	1876	785	9860	6321	2546
28	Uttarakhand	43	34	31	70	68	70	38	35	15	92	89	29	54	35	34	61	58	66
29	West Bengal	481	437	33	1284	1144	69	501	599	26	994	1089	43	498	614	20	833	852	30
	TOTAL STATE(S)	7936	6889	1673	23590	19612	4083	8296	7502	1643	23278	19228	3997	7505	7039	1756	19778	16820	4580
30	A & N Islands	1	1	0	2	1	0	3	2	0	8	7	0	0	1	0	0	1	0
31	Chandigarh	1	1	2	4	5	6	2	3	2	3	4	2	5	3	1	10	8	1
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	144	121	33	268	261	93	153	146	27	295	231	59	122	105	34	184	165	42
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	1	1	0	3	0	1	0	0	3	0	0	0	1	2	1	0	2	1
	TOTAL UT(S)	147	124	35	274	270	99	159	151	29	309	242	61	129	111	36	195	176	44
	TOTAL (ALL INDIA)	8083	7013	1708	23864	19882	4182	8455	7653	1672	23587	19470	4058	7634	7150	1792	19973	16996	4624

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Persons Chargesheeted (PCS), Cases Chargesheeted (CS), Cases Convicted (CV) and Persons Convicted (PCV) under assault on women with intent to outrage her modesty (section 354 IPC) during 2013-2015

SL	State/UT	2013						2014						2015					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	6930	6806	4814	6274	285	387	4547	4915	3220	4342	166	388	4616	5827	3676	5130	154	251
2	Arunachal Pradesh	93	81	53	63	7	8	121	164	91	121	5	7	101	114	86	98	0	0
3	Assam	2409	2538	1212	1819	55	58	3099	3775	1116	1277	57	67	4293	4006	1965	2012	100	112
4	Bihar	331	509	268	525	44	81	572	733	389	523	12	12	198	300	174	296	8	11
5	Chhattisgarh	2261	2551	2185	2492	553	811	2122	3067	2111	3087	812	949	1868	2121	1830	2200	1013	1100
6	Goa	162	170	93	109	3	3	202	188	152	183	6	6	150	153	142	174	8	8
7	Gujarat	1243	1756	1162	1685	32	38	1352	2016	1323	2037	10	10	1164	1799	1073	1780	26	33
8	Haryana	1560	1785	1263	1764	213	243	1688	2080	1303	1989	164	211	1886	1846	1346	1788	242	311
9	Himachal Pradesh	493	565	398	538	38	60	538	683	460	646	23	46	434	521	408	549	26	39
10	Jammu & Kashmir	1389	2812	1248	2810	89	150	1421	2581	1185	2537	32	47	1343	2610	1314	2608	30	61
11	Jharkhand	524	552	453	496	99	119	440	603	368	581	65	67	844	870	497	766	63	78
12	Karnataka	3913	5909	3409	5502	75	125	5263	8487	4558	7748	96	231	5112	9118	4302	7519	69	107
13	Kerala	4362	4406	3761	4368	238	307	4367	4728	3834	4436	222	262	3987	4140	3569	3943	272	202
14	Madhya Pradesh	8252	9699	7948	9673	1619	1894	9609	12149	9654	12116	2729	3251	8049	10254	7965	10321	1870	2490
15	Maharashtra	8132	10084	6368	8306	303	359	10001	12538	8464	11215	394	469	11713	13675	9243	11754	506	612
16	Manipur	59	51	6	6	0	0	98	47	15	15	0	0	84	53	32	32	1	1
17	Meghalaya	98	116	66	71	2	4	105	99	72	85	1	1	95	84	78	81	3	3
18	Mizoram	81	90	76	73	55	59	97	102	98	117	94	99	75	92	78	82	61	66
19	Nagaland	18	14	14	1	17	7	16	15	7	7	5	5	8	13	13	24	8	9
20	Odisha	4618	6117	4205	6119	108	204	5543	6719	4623	6572	65	157	6499	7599	5918	7282	142	207
21	Punjab	1045	1132	502	725	104	173	1113	1269	665	836	101	144	1123	1284	784	1065	194	276
22	Rajasthan	4829	4786	3045	4782	877	1328	5999	5888	3497	5848	967	1434	4813	4542	2815	4571	713	1076
23	Sikkim	29	29	28	29	24	24	34	53	35	47	18	18	21	23	18	21	2	2
24	Tamil Nadu	1271	1823	1201	1943	378	536	1102	1617	900	1503	310	507	1163	1912	976	1863	197	381
25	Telangana							3188	4039	2370	3112	100	100	3608	3808	3217	3750	110	138
26	Tripura	407	460	357	439	35	45	492	440	375	684	20	21	352	334	277	310	15	16
27	Uttar Pradesh	7303	12214	6152	9641	1336	1660	8605	14702	7292	12038	1354	1906	7885	13878	6611	11419	2027	3059
28	Uttarakhand	295	394	243	391	58	119	343	395	269	348	96	142	318	242	177	253	107	155
29	West Bengal	4913	5426	5049	5072	96	98	5670	6106	5434	5605	89	91	5069	5037	4971	5010	29	32
	TOTAL STATE(S)	67020	82875	55579	75716	6743	8900	77747	100198	63880	89655	8013	10648	76871	96255	63555	86701	7996	10836
30	A & N Islands	45	48	43	53	3	9	41	47	42	50	9	10	57	57	48	52	5	6
31	Chandigarh	143	166	96	150	12	15	87	119	85	110	25	30	76	91	74	97	27	33
32	D&N Haveli	1	1	2	2	0	0	2	2	2	2	0	0	5	6	3	4	0	0
33	Daman & Diu	2	0	0	0	0	0	3	3	2	3	0	0	7	9	1	1	0	0
34	Delhi UT	3515	4129	2520	3341	306	446	4322	3837	2422	2753	375	530	5367	5099	3168	3984	379	466
35	Lakshadweep	1	1	0	0	0	0	1	2	2	3	0	0	6	5	1	2	0	0
36	Puducherry	12	9	16	24	9	11	32	35	27	39	0	0	33	49	37	56	1	1
	TOTAL UT(S)	3719	4354	2677	3570	330	481	4488	4045	2582	2960	409	570	5551	5316	3332	4196	412	506
	TOTAL (ALL INDIA)	70739	87229	58256	79286	7073	9381	82235	104243	66462	92615	8422	11218	82422	101571	66887	90897	8408	11342

Source: Crime in India Note: Disposal of cases/persons may also includes previous year pending cases/persons also.